

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3347
ANSWERED ON:25.04.2012
BUREAU FOR ACCIDENT INVESTIGATION
Gowda Shri D.B. Chandre;Jeyadural Shri S. R.;Ramasubbu Shri S.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government proposes to set up an Aircraft Accident Investigation Bureau of India to investigate into cases of air accidents in the country;
- (b) if so, the details thereof;
- (c) whether the Government does not have a database on accidents and incidents involving aircraft in the country;
- (d) if so, the reasons therefor; and
- (e) the time likely to be taken to set up the bureau and creation of a database on air Accidents and Incidents?

Answer

MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH)

(a) to (e): Yes Madam, an Independent Accident Investigation Committee has been formed under Ministry of Civil Aviation, Government of India vide notification No. AV.15029/002/2008-DG dated 26.05.2011.

Notification on the draft Rules framed for Air Accident Investigation Bureau has been sent for publication in the Gazette of India for inviting the comments of public/stakeholders. The same has also been put up on the website of Ministry.

The Directorate General of Civil Aviation maintains a database on Accidents, Serious Incidents and Incidents involving aircraft in the country.